

**DECLARATION OF ASSETS BY
HON'BLE MR. JUSTICE LALIT BATRA AND HIS SPOUSE**

Sr. No.	All immovable properties held individually and jointly	Description and Location	Remarks if any/ Year of Acquisition
1.1	Self	H.No.183/18, 3-A, Friends Colony, Jharsa Road, Gurugram measuring about 535 sq. yds.	Acquired by inheritance on the basis of Will dated 07.07.1995 executed by my father.
1.2	Spouse	Nil	
2.	Details of motor vehicles	Make/Year	Remarks, if any
2.1	Self	Car Swift Dzire VXI	Purchased in the year 2008
2.2	-do-	Car Chevrolet Beat	Purchased in the year 2012
2.3	Spouse	Nil	
3.	Bank deposits, Fixed deposits, Public Provident Fund, General Provident Fund	Description	Remarks, if any
3.1	Self	Saving Bank Account in SBI, High Court Branch, Chandigarh.	Rs.6,00,917/- as on 06.02.2020
3.2	-do-	HUF Account in Punjab National Bank, Pipli Road, Ratgal	Rs.2,44,712/- as on 11.02.2020
3.3	-do-	PPF Account in SBI, Mini Sect., Karnal.	Rs.33,950/- as on 12.12.2019
3.4	-do-	GPF Account in High Court	Rs.64,58,009/- as on 20.02.2020
3.5	-do-	FDR in PNB (pledged as security against Education Loan for Son)	Rs.24,00,000/-

3.6	-do-	FDR in SBI, Sector 17, Chandigarh.	Rs.53576/-
3.7	Ms.Poonam Batra (Spouse) working as Teacher in Education Department Haryana.	Saving Bank Account in SBI, HUDA Complex, Karnal.	Rs.26,040/- as on 20.01.2020
3.8	-do-	PPF Account in Mini Sect., Kurukshetra	Rs.4,52,813/- as on 12.12.2019
3.9	-do-	Saving Bank Account in Punjab National Bank, Sector-16, Chandigarh	Rs.92,410/- as on 27.01.2020
3.10	-do-	GPF Account	Rs.16,41,199/- as on 31.01.2020
4	Ornaments	Description	Remarks, if any
4.1	Self	Nil	
4.2	Spouse	500 grams gold ornaments	Gifted to her by her parents at the time of marriage and further inherited by her from her mother-in-law after her death.

Date: 15.02.2020

Sd/-
(Lalit Batra)
Judge